

NOTICE

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not hold Court on 15.02.2021. The matters listed before Hon'ble Division Bench No. 1 shall remain stand over.

Please take notice that Hon'ble Division Bench No. 04 comprising Hon'ble Mr. Justice S. Chandrashekhar and Hon'ble Mr. Justice Ratnaker Bhengra will not hold Court on 15.02.2021. The matters listed before Hon'ble Division Bench No. 4 shall remain stand over.

Please take notice that Hon'ble Mr. Justice S. Chandrashekhar will sit single on 15.02.2021 in Court No. 5 and take up the cases listed before His Lordship through V.C.

Please take notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single on 15.02.2021 in Court No. 13 and take up the cases listed before His Lordship through V.C.

Please take notice that Hon'ble Mr. Justice Ratnaker Bhengra will not hold Court on 15.02.2021. The matters listed before His Lordship in single bench shall remain stand over.

Dated the 14th February, 2021
High Court of Jharkhand, Ranchi

By Order,
Sd /-
(Sanjeev kumar Das)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Monday The 15th February 2021

COURT NO. 5 (THROUGH VC)

SINGLE BENCH (BENCH ID-24723)

AT 10:30 AM

HON'BLE MR. JUSTICE S.CHANDRASHEKHAR

ORDERS/FINAL DISPOSAL (MATTER RELATED TO STAY OF LOWER COURT PROCEEDINGS)

1	Cr.Rev./454/2016	VISHAL H SHAH vs THE STATE OF JHARKHAND	PRAVEEN KUMAR	MISS SRIJA CHOUDHURY PANKAJ KUMAR (A.P.P.)
IA NO, 2629/2019 (For Extension of stay of proceeding) PUNISHMENT FOR CYBER TERRORISM				
2	Cr.Rev./936/2016	RAMRATI KUMARI vs THE STATE OF JHARKHAND	JITENDRA SHANKAR SINGH RANDHIR KUMAR MUKESH KUMAR DUBEY	ASHOK KUMAR
CODE OF CRIMINAL PROCEDURE, 1973				
3	Cr.Rev./955/2016	RAJESH KUMAR YADAV AND ANR vs THE STATE OF JHARKHAND	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE	MANOJ KR. NO.2
IA NO, 4630/2019 (For Extension of interim order) CODE OF CRIMINAL PROCEDURE, 1973				
4	Cr.Rev./1024/2016	DEBESH GUPTA vs THE STATE OF JHARKHAND AND ANR	AASHISH KUMAR VIKAS VED SHAILESH ALOK KUMAR ASHISH KUMAR UTTAM KR DAS	NEHRU MAHTO
IA NO, 11154/2018 (For Stay Of Proceedings) CHILDREN SEXUAL PROTECTION ACT				
5	Cr.Rev./1046/2016	JAVED AKHTAR ALIAS JAWED AKHTAR KHAN AND ANR vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY AMIT KUMAR CHOUBEY RAJESH KR SINGH	APP NEHALA SHARMIN FAHAD ALLAM
IA NO, 5872/2016 (For LIMITATION) DOWRY PROHIBITION ACT, 1961				
6	Cr.Rev./1146/2016	IRSHAD NEHAL vs THE STATE OF JHARKHAND AND ANR	RISHI PALLAVA SHYAM NARSARIA SHUBHAM GAUTAM	ASHISH JHA MD.ASHRAFUZZAMAN KHAN SANTOSH MAHATO
CODE OF CRIMINAL PROCEDURE, 1973				
7	Cr.Rev./1239/2016	MANNAN MALLICK AND ANR vs THE STATE OF JHARKHAND	RAJESH KUMAR JASVINDAR MAZUMDAR VIKAS KUMAR RISHABH KAMAL KUMAR VAIBHAV PRATIK SEN NISHANT KUMAR ROY	SHEKHAR SINHA
IA NO, 2076/2020 (For Extension of stay of proceeding), 6488/2018 (For Misc.) CODE OF CRIMINAL PROCEDURE, 1973				
wt8	Cr.Rev./1176/2016	NIRAJ SINGH AND ANR vs THE STATE OF JHARKHAND	RAJESH KUMAR JASVINDAR MAZUMDAR VIKAS KUMAR RISHABH KAMAL KUMAR VAIBHAV PRATIK SEN NISHANT KUMAR ROY	VIJAY KUMAR ROY
CODE OF CRIMINAL PROCEDURE, 1973				
wt9	Cr.Rev./1519/2016	OM PRAKASH LAL ALIAS O P LALA vs THE STATE OF JHARKHAND	SURAJ KUMAR ANKIT KUMAR PRAKASH KUMAR	SHEKHAR SINHA
CODE OF CRIMINAL PROCEDURE, 1973 IA NO, 871/2020 (For Extension of stay of proceeding)				

NOTIFIED CASES CAUSELIST COURT NO 5-FOR MONDAY THE 15TH FEBRUARY 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -

10	Cr.Rev./1271/2016	SMT GAYATRI DEVI AND ANR vs THE STATE OF JHARKHAND AND ANR	ANJANI KUMAR CHANDRAJIT MUKHERJEE SYED RAMIZ ZAFAR	SURAJ MOHAN KAUSHIK SARKHEL RANESH ANAND SHIV SHANKAR KUMAR MANOJ TANDON
IA NO, 3357/2017 (For Stay Vacating Petition), 7898/2019 (For Extension of stay of proceeding) CODE OF CRIMINAL PROCEDURE, 1973				
11	Cr.Rev./1432/2016	RAJENDRA KUMAR ALIAS RAJENDRA SAHU vs THE STATE OF JHARKHAND AND ANR	NAVEEN KR JAISWAL	SURAJ VERMA KRISHNA NAND SAHAY
IA NO, 3900/2018 (For Stay Of Proceedings) DOWRY PROHIBITION ACT, 1961				
Orders				
12	Cr.Rev./341/2015	SUKHDEO VIDROHI vs THE STATE OF JHARKHAND	S M SHAHZAD VIKESH KUMAR AJIT KUMAR	RASHMI KUMAR SANJAY KUMAR
CODE OF CRIMINAL PROCEDURE, 1973				
13	Cr.Rev./1143/2015	ASHISH KUMAR GHOSH ALIAS BABLU GHOSH vs THE STATE OF JHARKHAND	NAGMANI TIWARI KAUSTAV PANDA JITENDRA NATH UPADHYAY	APP SAMIR KUMAR LALL
IA NO, 6642/2015 (For LIMITATION) CODE OF CRIMINAL PROCEDURE, 1973				
14	Cr.Rev./22/2016	SUHAGI CHOUDHARY AND ANR vs THE STATE OF JHARKHAND AND ANR	DIN DAYAL SAHA	APP
IA NO, 7675/2016 (For LIMITATION) CODE OF CRIMINAL PROCEDURE, 1973				
15	Cr.Rev./131/2016	RAJIV KUMAR RANJAN ALIAS RAJU KUMAR RANJAN vs THE STATE OF JHARKHAND	MANOJ KUMAR SAH VIVEK KUMAR	APP
IA NO, 7305/2017 (For LIMITATION) CODE OF CRIMINAL PROCEDURE, 1973				
16	Cr.Rev./821/2016	REKHA DEVI vs THE STATE OF JHARKHAND AND ORS	MANOJ KR DASH NAVNEET SAHAY KAUSTAV PANDA JITENDRA NATH UPADHYAY	ANJANI KR TOPPO
IA NO, 171/2018 (For LIMITATION) CODE OF CRIMINAL PROCEDURE, 1973				
17	Cr.Rev./837/2016	NAVTEJ SINGH vs THE STATE OF JHARKHAND	VANI KUMARI AASHISH KUMAR	AMRESH KUMAR
IA NO, 245/2018 (For LIMITATION) CODE OF CRIMINAL PROCEDURE, 1973				
18	Cr.Rev./1528/2016	ARBIND KUMAR SINGH vs THE STATE OF JHARKHAND	SURAJ SINGH INDRAJIT SINHA SHADAB EQBAL AMITABH PRASAD AJAY KUMAR SAH ARPAN MISHRA	RAJNEESH VARDHAN
IA NO, 4553/2017 (For LIMITATION) CODE OF CRIMINAL PROCEDURE, 1973				
Admission				
19	Cr.Rev./24/2015	MANIK LAL MUKHERJEE AND ORS vs THE STATE OF JHARKHAND AND ANR	ASHIM KR SAHANI AJIT KUMAR	KAUSTAV PANDA NAGMANI TIWARI MANOJ KR DASH ASHOK KUMAR NO.2 (APP)
IA NO, 3355/2015 (For Stay Of Proceedings) CODE OF CRIMINAL PROCEDURE, 1973				
20	Cr.Rev./135/2015	ARVIND TIWARI vs THE STATE OF JHARKHAND AND ANR	SUMANT KUMAR GHATAK DILIP KR KARMAKAR	APP MD MODABBIR HUSSAIN OM PRAKASH SINGH
IA NO, 4586/2018 (For STAY OF PROCEEDINGS) CODE OF CRIMINAL PROCEDURE, 1973				

21	Cr.Rev./180/2015	VIVEK SRIVASTAVA vs THE STATE OF JHARKHAND AND ANR CODE OF CRIMINAL PROCEDURE, 1973	PURNENDU SHARAN PRAN PRANAY ASHOK KR YADAV	VIJAY KUMAR GUPTA
22	Cr.Rev./279/2015	RAJESH KUMAR SINGH vs THE STATE OF JHARKHAND AND ANR CODE OF CRIMINAL PROCEDURE, 1973	SAURABH SHEKHAR	APP VINAY KUMAR TIWARY DR.RAM LAL RAM ASHOK KR YADAV
23	Cr.Rev./726/2015	KASHI NATH SINGH AND ANR vs THE STATE OF JHARKHAND AND ANR CODE OF CRIMINAL PROCEDURE, 1973	VANDANA SINGH RAGINI KUMARI	APP VIJAY KUMAR GUPTA RAHUL KUMAR
24	Cr.Rev./735/2015	AJAY KUMAR SINHA vs THE STATE OF JHARKHAND AND ANR CODE OF CRIMINAL PROCEDURE, 1973	JAI SHANKAR TRIPATHI DR.AMBIKA SHAMBHU NATH TIWARI NAZIA RASHID	APP
25	Cr.Rev./771/2015	MR C R A SWAMY vs THE STATE OF JHARKHAND CODE OF CRIMINAL PROCEDURE, 1973	GIRISH MOHAN SINGH	APP

NOTIFIED CASES CAUSELIST For Monday The 15th February 2021
COURT NO. 13 (THROUGH VC)
SINGLE BENCH (BENCH ID-24812)
AT 10:30 AM
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/2736/2013	AJAY KUMAR SAW vs COLLECTARIATE	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA	VIKASH KISHORE PRASAD ASHIM KR SAHANI AJIT KUMAR
IA NO, 5671/2018 (For Extension Of Time), 6750/2014 (For Misc.) MUTATION PROCEEDING				
2	W.P(C)/3905/2013	D SATYAVATHI AND ORS vs TATA STEEL LIMITED	CHANDRAJIT MUKHERJEE ARBIND KUMAR WARDA KHAN	
CODE OF CIVIL PROCEDURE, 1908				
3	C.M.P./166/2019	DEVENISH LINDA vs THE STATE OF JHARKHAND THROUGH THE COMMISSIONER SOUTH CHHOTANAGPUR DIVISION	ASMITA SHRIVASTAVA	JAYANT FRANKLIN TOPPO
CODE OF CIVIL PROCEDURE, 1908				
4	C.M.P./548/2019	ARBIND KUMAR BINHA vs THE STATE OF JHARKHAND	AWANISH RANJAN MISHRA	PRASHANT PALLAV
CODE OF CIVIL PROCEDURE, 1908				

Orders

5	W.P(C)/554/2013	ANNAPURNA CHAUDHARY AND ORS vs SURENDRA PRASAD ALIAS SURENDRA KUMAR SRIVASTAVA AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	NIRAJ KISHORE BIRENDRA KUMAR PRABHAT KR SINHA
CODE OF CIVIL PROCEDURE, 1908				
6	W.P(C)/1978/2013	ISHAK TIGGA AND ORS vs THE STATE OF JHARKHAND THR ITS SECRETARY JHARKHAND AGRICULTURE MARKETING BOARD AND ORS	YADU NANDAN MISHRA (ROHIT) RAMA KANT TIWARI	SRIJIT CHOUDHARY
IA NO, 1801/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908				
7	W.P(C)/1979/2013	NEERAJ KUMAR SINGH ALIAS NEERAJ KUMAR vs HEMOLI MAJHAN AND ORS	MUKESH KUMAR	PRATIUSH LALA MD. SHAMIM AKHTAR SANDEEP VERMA RAJESH KR MAHTHA
CODE OF CIVIL PROCEDURE, 1908				

Fresh Filing (Admission)

8	W.P(C)/2106/2013	NATWA HANSDAK vs SCIENCE AND TECHNOLOGY	MAHESH TEWARI OM PRAKASH SINGH SHAFIQUE RAHMAN	DHANAJAY KR DUBEY ASHOK KR YADAV
CODE OF CIVIL PROCEDURE, 1908				

Admission

9	W.P(C)/87/2013	RAMAUTAR MAHTO AND ORS vs KHIRDHARI MAHTO AND ORS	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI SARFARAZ AKHTAR
CODE OF CIVIL PROCEDURE, 1908				
10	W.P(C)/97/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
LAND REVENUE , TENANCY & NAZUL-00				

wt11	W.P(C)/103/2013	LALAN VISHWAKARMA vs THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
	LAND REVENUE , TENANCY & NAZUL-00			
12	W.P(C)/381/2013	JHARKHAND KHAS MAHAL BHUMI LEASE DHARI SANGH THROUGH ITS SECRETARY GENERAL RAJENDRA PANDEY vs STATE OF JHARKHAND AND ORS.	BIRENDRA KUMAR BHAIYA V. KUMAR NIRAJ KISHORE VIJAY KUMAR ROY	VIKASH KISHORE PRASAD
	OTHERS			
13	W.P(C)/1689/2013	SPENCER DISTILLERIES AND BREWERIES PVT LTD THROUGH ITS DIRECTOR MANISHA SAHAY vs EXCISE DEPARTMENT	SHEKHAR SINHA PRAVEEN KUMAR	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
	CODE OF CIVIL PROCEDURE, 1908			
14	W.P(C)/1695/2013	PRAMOD KUMAR SHARMA AND ORS vs COLLECTARIATE	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	MD. SHAMIM AKHTAR MANOJ KR. NO.3 BABAN PRASAD ARBIND KR SINHA
	CODE OF CIVIL PROCEDURE, 1908			
15	W.P(C)/1961/2013	JOSEPH TOPNO vs COLLECTARIATE	AMAR KR SINHA MD. ABDUL WAHAB SANDEEP VERMA KUNDAN KR AMBASTHA	MD. SHAMIM AKHTAR MANOJ KR. NO.3 RAJESH KUMAR SARVENDRA KUMAR ROHITASHYA ROY ALIS ROHIT ROY
	MUTATION PROCEEDING			
16	W.P(C)/1962/2013	ORCHID MUTUAL BENEFIT LIMITED REPRR BY ITS DIRECTORS RAJIV SINGH KUMAR AND SABIR KUMAR PAUL AND ORS vs COLLECTARIATE	MAHESH TEWARI GANESH PATHAK MD. HATIM	AJIT KUMAR ABHISHEK SINHA ROHIT RANJAN SINHA MD. MOKHTAR KHAN PANDEY NEERAJ RAI
17	W.P(C)/3959/2013	MANGALAM AGRO PRODUCTS LIMITED REPRESENTED BY ITS LOCAL REPRESENTATIVE MANHOHAN DUTTA vs THE STATE OF JHARKHAND AND ORS	JAI SHANKAR TRIPATHI SUMAN TRIPATHY NAZIA RASHID	ABDUL ALLAM, SR.ADV. MD. MOKHTAR KHAN
	RESIDUARY MATTERS-00			
18	C.M.P./124/2019	PANO DEVI ALIAS PANO KUNWARI vs THE STATE OF JHARKHAND	PANKAJ KUMAR	MANOJ KUMAR PRAVEEN AKHOURI
	CODE OF CIVIL PROCEDURE, 1908			
19	C.M.P./231/2019	ALOK KUMAR BHAGAT vs THE MANAGING DIRECTOR JHARKHAND BIJLI VITRAN NIGAM LIMITED	RAUNAK SAHAY	AJIT KUMAR
	CODE OF CIVIL PROCEDURE, 1908			
20	C.M.P./361/2019	UMESH KUMAR vs THE STATE OF JHARKHAND	LALIT YADAV	RUPESH SINGH
	CODE OF CIVIL PROCEDURE, 1908			
21	C.M.P./365/2019	SHAKUNTALA DEVI vs THE STATE OF JHARKHAND	ANAND KR SINHA	JAYANT FRANKLIN TOPPO
	CODE OF CIVIL PROCEDURE, 1908			
22	C.M.P./398/2019	SAKHI DEVI ALIAS SAKHI GHUNIA vs THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH	NAVIN KR SINGH
	CODE OF CIVIL PROCEDURE, 1908			

23	C.M.P./420/2019	DASRATH YADAV vs THE STATE OF JHARKHAND CODE OF CIVIL PROCEDURE, 1908	A K SAHAY	NAVIN KR SINGH
24	C.M.P./433/2019	MEERA DEVI vs STATE OF JHARKHAND CODE OF CIVIL PROCEDURE, 1908	SUNIL KUMAR	RICHA SANCHITA KAUSHIK SARKHEL
25	C.M.P./899/2019	TAUSIF AAHMAD vs THE STATE OF JHARKHAND IA NO, 701/2021 (For Early Hearing) CODE OF CIVIL PROCEDURE, 1908	DR. AMITA SRIVASTAVA	VINOD KUMAR SAHU
26	C.M.P./129/2020	BUDHINATH KUMAR ALIAS BUDHINATH KUNWAR vs THE STATE OF JHARKHAND CODE OF CIVIL PROCEDURE, 1908	ABHIJEET KUMAR	DHANANJAY KR PATHAK
27	Cont.(Cvl)/138/2020	BINDU DEVI vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RISHI PALLAVA HARSH PREET SINGH OMIYA ANUSHA	RUPESH SINGH
28	C.M.P./235/2020	SACHIN KUMAR SINGH vs THE STATE OF JHARKHAND CODE OF CIVIL PROCEDURE, 1908	SUNITA KUMARI	HEMANT KR GUPTA
29	Cont.(Cvl)/318/2020	CHAITA LOHAR vs THE STATE OF JHARKHAND CONTEMPT OF COURTS ACT 1971	RAJ KUMAR SINHA	ASHOK KUMAR
30	C.M.P./402/2020	MS UNITED SPIRITS LTD THROUGH ITS SPAN BREAKER SALES SRI VIJAY SHARMA vs THE STATE OF JHARKHAND THROUGH THE SECRETARY DEPTT OF EXCISE AND PROHIBITION CODE OF CIVIL PROCEDURE, 1908	AWINASH KUMAR INDRAJIT SINHA SHISHIR SUMAN AMITABH PRASAD ANKIT VISHAL AJAY KUMAR SAH	RAJIV RANJAN OM PRAKASH TIWARI